

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4495
ANSWERED ON:20.12.2012
SURPLUS POWER GENERATION
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Will the Minister of POWER be pleased to state:

- (a) the details of States having power along with the power deficit States, State-wise;
- (b) whether various States having surplus power are providing it to the States facing shortage of power;
- (c) if so, the details thereof, State-wise;
- (d) the quantum of power provided to the power deficit States, State-wise; and
- (e) the present mechanism by which surplus power is being supplied to power deficit States in the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d): There is an overall shortage of power in all the States in the country. The shortage of power varies from State to State on month to month and day to day basis depending upon the demand and availability of power. The details of State/UTs wise demand and supply of power both in terms of energy and peak during the year 2012-13 (upto November, 2012) are enclosed at Annex-I.

Surplus power accrues in some of the States on seasonal basis or for a few days in a month or for certain hours in a day/year, depending upon the requirement and availability of power during the period. The details of the energy import / export of the various States from April to October, 2012 are given in the enclosed Annex-II. The net export of energy were from the States of Himachal Pradesh, Jammu & Kashmir, Chhattisgarh, Madhya Pradesh, Odisha, Sikkim and DVC to power other deficit States.

(e) : The States generally dispose off the surplus power through power exchanges, trading licensees and bilateral agreements.